

Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi-110011.

Dated: 16.01.2015

ADDENDUM

The following is added to the O&M Instruction No. 10 /2014 dated 18.12.2014:

“The jurisdiction of RA, Hyderabad will be confined to the state of
Telengana only w.e.f. 01.04.2015.”



(Tika Ram Majhi)

Deputy Director General of Foreign Trade

To

1. All officers / Sections of DGFT.
2. Zonal offices / Regional offices of DGFT.
3. Guard File.

(Issued from file No. 01/69/12/62/2014-O&M) 2273 to 2349

Issued
16/1/15